

(e) The other factors responsible are :—

1. Inadequate provision of funds.
2. Delay in land acquisition.
3. Inadequate site investigation.
4. Delay in finalisation of engineering specifications for the projects.
5. Delay in placement of orders for auxilliary equipment/award of contracts.
6. Shortage of construction material like cement etc.
7. Delay in civil works.
8. Unhappy industrial relations.

With a view to remove bottlenecks the monitoring of the projects has been considerably stepped up. Construction monitoring directorates have been set up in the Central Electricity Authority (CEA) to close monitor the various activities of the projects. Coordination and review meetings are regularly held in the CEA with the project authorities, equipment suppliers, manufacturers, construction agencies etc. A close watch is kept on all constraints for corrective action. Review meetings are also held in the Department of Power for appropriate action by the State Governments as well by the Union Government. Meetings of power Ministers of States at the level of Minister of Energy, have also been held at National levels at which the commissioning of ongoing power projects was reviewed for taking remedial action. For improving the management at the project level, detailed guidelines have been issued to the SEBs in July, 1980. For the effective coordination in the timely receipt of the equipment from main suppliers namely viz. BHEL and ILK and the availability of various other inputs by the project authorities, a system of harmonograms has been introduced from this year.

The future commissioning programme will be coordinated by the project authority according to the harmonograms.

Silent Valley Project

1882. SHRI K. A. RAJAN : Will the Minister of ENERGY be pleased to state :

(a) whether the Kerala Chief Minister has sought clearance for the controversial Silent Valley Project recently;

(b) if so, the details and Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN) : (a) No proposal has been received from the Kerala Chief Minister recently in Ministry of Energy regarding the implementation of Silent Valley HEP.

(b) Does not arise.

Power Cuts for Industries in Rajasthan and other States

1883. SHRI MADHAVRAO SCINDIA :

SHRI ASHOK GEHLOT :

SHRI AJJI BAG :

SHRI SATYASADHAN CHAKRABORTY :

Will the Minister of ENERGY be pleased to state :

(a) whether, in view of the drastic power cuts for industries resorted to in Rajasthan, Central Government have decided to take steps to meet at least 25% of the total power requirements of the industries in that State;

(b) if so, what are the details of the decision taken in the matter ;